

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.11832 of 2026

1. Santosh Kumar Son of Ganesh Prasad Yadav, Ward N.- 16, Village- Parman Pur, Bhatraudha Ghailarh, Police Station- Parmanand Pur, District- Madhepura.
2. Ranjeet Kumar, Son of Mahanthi Mehta, Ward No. 11, Village- Parmanandpur, Police Station- Karjain Bazar, District- Supaul, Bihar.
3. Satish Kumar, Son of Tarni Prasad Yadav, Resident of Bishanpur, Ward No.- 08, Post Office- Aran, Police Station- Bihra, District- Saharsa.
4. Santosh Kumar, Son of Rajendra Das, Resident of Sarai Garh, Post Office- Sarai Garh, Police Station- Bhaptiyahi, District- Supaul.
5. Bhawana Kumari, Daughter of Nand Kishor Choudhary, Resident of Koshi Road, Ward N.- 12, Police Station- Supaul, Supaul, Bihar, PIN 852131.
6. Md. Shis Afaroj Son of Abdus Sami, Resident of Village- Mahua, Ward No. 11, Supaul, PIN- 852131.
7. Amarendra Kumar, Son of Yashodhar Prasad Yadav, Ward No.- 09, Resident of Village- Phulparas, Post Office- Phulparas, Police Station- Phulparas, District- Madhubani, Bihar, PIN- 847409.
8. Priyanka Kumari, Daughter of Abhinandan, Ward No. 13, Resident of Chakla, Post Office- Sakhua, Police Station- Pipra, District- Supaul, PIN- 852218.
9. Rahul Kumar Ravi, Son of Ramchandra Prasad Yadav, Resident of Rapouli, Post Office- Sahuriya Purbi, Police Station- Sour Bazar, Block Sour Bazar, Saharsa, PIN- 852121.
10. Anil Kumaar Rajak, Son of Nobani Rajak, Resident of Sukhasan Kothi, Post Office- Laukahi, District- Purnea, PIN- 854202.
11. Mithlesh Kumar, Son of Bhumi Sharma, Santi Kuttir, Anand Puri, Muhalla, Ward No. 04, District- Madhepura.
12. Santosh Kumar Suman, Son of Janardan Prasad Rajak, Resident of Yadus Patti, Post Office- Yadva Patti, Via- Kumarkhad, District- Madhepura, PIN- 852112.
13. Sanjiv Kumar, Son of Satyendra Narayan Gupta, Resident of Pararia, Post Office- Pararia, Via- Sonbarsa, District- Saharsa, PIN- 852129.
14. Prakash Kumar, Son of Bishwanath Mehta, Ward N. 04, Resident of Narhi (Shivpuri), Post Office- Narhi (Shivpuri), Via- Tharbitta, Police Station- Kishanpur, District- Supaul, Bihar.
15. Sahib Singh, Son of Gajendra Kumar Singh, Resident of Pratap Nagar, Near Gayatri Mandir, Ward No. 32, Gangjala, Saharsa, PIN- 852201.
16. Chandra Bhushan Mandal, Son of Ram Kinker Mandal, Resident of Andauli, Post Office- Bina, Via- Supaul, District- Supaul, PIN- 852231.
17. Mahesh Kumar, Son of Sukhdev Khatve, Resident of Lalamaniya, Tola Narhi, Post Office- Lalpur, Police Station- Supaul Nadi Thora, Via- Nirmali, District- Supaul, PIN- 847452.
18. Rana Harbendra, Son of Chandra Kishor Singh, Resident of CHunni, Ward



- 7, Police Station- Chhatapur, District- Supaul, PIN- 852137.
19. Binod Kumar, Son of Shiv Narayan Mehta, Resident of Dahupatti, Post Office- Bishanpur, Via- Bhaptiyahi Bazar, Police Station- Bhaptiyahi, District- Supaul, Bihar, PIN- 852105.
 20. Sohan Kumar, Son of Bal Ram Prasad Yadav, Resident of Bela Moti Singar Moti, Post Office- Dighiya, Via- Nirmali, District- Supaul, Bihar, PIN- 847452.
 21. Ramesh Kumar Raman, Son of Ram Dyal Mandal, Resident of Jhahura, Post Office- Ranaria, Via- Bhaptiyaahi, Police Station- Nirmali, District- Supaul, Bihar, PIN- 852105.
 22. Om Prakash Mehta, Son of Shiv Narayan Mehta, Resident of Dahu Patti, Post Office- Bishan Pur, Via- Bhaptiyahi Bazar, Police Station- Bhaptiyahi, District- Supaul, Bihar, 852105.
 23. Anil Kumar Vidyarthi, Son of Virendra Jha, Nagar Panchayat Bangaon, Ward No. 08, Post Office- Bangam, Police Station- Bangam, District- Saharsa, PIN- 822212.
 24. Anupama Kumari, Daughter of Surendra Jha, Nagar Panchayat Bagaon Ward No. 08, Post Office- Bangaon, Police Station- Bagaon, District- Saharsa, PIN- 852212.
 25. Amar Kumar, Son of Baleshwar Ram, Ward No. 03, Resident of Bharrahi Bazar, Post Office- Bharrahi Bazar, Police Station- Bharrahi Bazar, District- Madhepura, PIN- 852113.
 26. Sunil Kumar, Son of Mahendra Thakur, Resident of 06, Bishahriya, Post Office- Anandpura, Via Gwalpara, Police Station- Udakishunganj, District- Madhepura, PIN- 852115.
 27. Bagees Kumar, Son of Raj Kishor Yadav, Ward No. 4, Resident of Barateni, Post Office- Lashkari, Police Station- Udakishunganj, District- Madhepura, Bihar, PIN- 852220.
 28. Pramod Kumar, Son of Keshav Prasad Yadav, Resident of Jhitakia, Post Office- Chatra, Police Station- Arar, District- Madhepura.
 29. Rahul Kumar Raj, Son of Gajendra Prasad, Resident of Singheshwar Shantivan Gali, Ward No.- 6, Madhepura.
 30. Md. Yunus Mustafa, Son of Md. Mustafa, Ward No. 9, Resident of Tikulia Sundar, Police Station- Kumarkhand, District- Madhepura, PIN- 852112.
 31. Chandra Shekhar Kumar, Son of Mahendra Prasad Yadav, Resident of Village- Tulsibari, Ward No. 7, Post Office- Tulsibari, District- Madhepura, PIN- 852113.
 32. Jyotish Kumar Mishra, Son of Balvadra Mishra, NOH Ram Nagar, Post Office Polytechnic, Police Station- Maranga, District- Purnea, PIN- 854302.
 33. Pushpajali Kumari, Daughter of Devendra Kamat, Resident of Ward No. 20, Gulzarbag, Post Office- Madhepura, Police Station- Madhepura, District- Madhepura, PIN- 852113.
 34. Raushan Kumar Raman, Son of Lekhnarayan Prasad Yadav, Ward No. 10, Shripur, Post Office- Shripur, Police Station- Madhepura, District- Madhepura, PIN- 852121.



35. Aklesh Kumar, Son of Vinay Shankar Yadav, Resident of Village-Gamhariya, Ward No. 09, Police Station- Gamhariya, District- Madhepura.
36. Anand Milan, Son of Vinay Shankar Yadav, Resident of Village-Gamhariya, Ward No. 09, Police Station- Gamhariya, District- Madhepura.
37. Kanchan Kumari, Daughter of Nand Kishor Prasad Yadav, Resident of Village- Gamhariya, Ward No. 09, Police Station- Gamhariya, District- Madhepura, PIN- 852108.
38. Manisha Kumari, Daughter of Lalan Prasad Mandal, Resident of Chhatiyana, Post Office- Amali Ekparaha, Police Station- Gamahariya, District- Madhepura, PIN- 852108.
39. Ranjan Kumar, Son of Ram Lakhan Yadav, Resident of Sukhpur, Post Office- Sukhpur, District- Supaul, PIN- 852130.
40. Satyanarayan Kumar, Son of Ram Krishna Mehta, Resident of Latraha, Post Office- Amha, Police Station- Supaul, District- Supaul, PIN- 852108.
41. Brahmadeo Mandal, Son of Shree Jagdeo Mandal, Resident of Village-Chilka Patti, Ward No. 02, Post Office- Mahesh Pur, Police Station- Pipra, District- Supaul, Bihar, PIN- 852109.
42. Durga Prasad Sahu, Son of Sitaram Sahu, Resident of Hirpatti, Ward No. 07, Post Office- Kakardobh, Police Station- Laukahi, District- Madhubani, Bihar, PIN- 847108.
43. Baidnath Sharma, Son of Buchai Sharma, Resident of Chilka Mahesh Patti, Post Office- Mahesh Pur, Police Station- Pipra, District- Supaul, Bihar, PIN- 852109.
44. Shrawan Kumar, Son of Mahabir Ram, Resident of Patarghatti, Post Office- Triveniganj, Police Station- Triveniganj, District- Supaul, Bihar, PIN- 852139.
45. Sanjay Kumar, Son of Bhola Prasad Yadav, Resident of Manikchand Chakla, Post Office- Raghapur, Police Station- Raghapur, District- Supaul, Bihar, PIN- 852111.
46. Dharendra Kumar, Son of Kartik Mandal, Resident of Amha, Post Office- Amha, P.S.- Pipra, District- Supaul, Bihar, PIN- 852218.
47. Md. Abu Sufyan, Son of Md. Suleman, Resident of Village- Bishanpur Bazar, Post Office- Bishanpur Bazar, Ward No. 04, Police Station- Kumarkhand, District- Madhepura.
48. Amrit Raj Akhilesh, Son of Late Ravindra Prasad, Resident of Hakpara, Saharsa, District- Saharsa, PIN- 842201, Mobile No. 8757856721.
49. Priya Rani, Daughter of Vijay Kumar Choudhary, Resident of Phulaut, West, Post Office- Phulaut, District- Mahepura, PIN- 852219.
50. Bhalchandra Mandal, Son of Umesh Mandal, Resident of Bahuti, Post Office- Dobha, Police Station- Rupaul, District- Purnea.
51. Deepak Kumar, Son of Sampat Prasad Yadav, Resident of Choughara, Gamharia, Police Station- Supaul, Dist.- Supaul.
52. Parmanand Gupta, Son of Jay Prakash Shivpuri, Ward No. 14, Police Station- Saharsa, District- Saharsa.



53. Mahboob Alam, Son of Md. Muslim, At and Post Office- Mohania, Police Station- Supaul, District- Supaul.
54. Prabhakar Kumar, Son of Jamun Singh, Dabhari, Ward No. 08, Police Station- Supaul, District- Supaul.
55. Dharmendra Kumar, Son of Vidyanand Prasad, At- Khutha Rajai, Ward No. 05, Police Station- Shrinagar, District- Madhepura, PIN- 852112.
56. Nandan Kumar, Son of Sadanand Yadav, at Sahugadh- 2, Ward No.05, (Karu Tola), Police Station- Madhepura, District- Madhepura.
57. Rakesh Kumar Ranjan, Son of Baua Lal Mehta, Resident of Kataiya, Police Station- Birpur, District- Supaul.
58. Deep Mala, Daughter of Bijay Kumar Saha, Resident of Board Colony, Ward No. 9, Birpur, Police Station- Birpur, District- Supaul.
59. Anil Kumar, Son of Manohar Prasad Yadav, Resident of Bhagwanpur, Ward No. 01, Police Station- Sour Bazar, District- Saharsa.
60. Pankaj Kumar, Son of Jagdish Yadav, Resident of Ghoghsam, Ward No. 5, Police Station- Simri Bakhtiyarpur, District- Saharsa.

... .. Petitioner/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Government of Bihar, Patna.
3. The Regional Deputy Director of Education, Saharsa, At and Post Office- Saharsa.
4. The District Education Officer, Saharsa, At and Post Office- Saharsa.
5. The District Programme Officer (Establishment) Saharsa, at and Post Office- Saharsa.
6. The District Education Officer, Madhepura, At and Post Office- Madhepura.
7. The District Programme Officer (Establishment), Madhepura, At and Post Office- Madhepura.
8. The District Education Officer, Supaul, At and Post Office- Supaul.
9. The District Programme Officer (Establishment) Supaul, At and Post Office- Supaul.
10. The Regional Deputy Director of Education, Darbhanga, At and Post Office- Darbhanga.
11. The District Education Officer, Darbhanga, At and Post Office- Darbhanga.
12. The District Programme Officer (Establishment), Darbhanga, At and Post Office- Darbhanga.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Sunil Kumar Singh, Advocate
For the Respondent/s : Mr. Saroj Kumar Sharma, AC to AAG- 3



CORAM: HONOURABLE MR. JUSTICE HARISH KUMAR
ORAL JUDGMENT

Date : 07-09-2026

Heard Mr. Sunil Kumar Singh, learned Advocate for the petitioner and Mr. Saroj Kumar Sharma, learned Advocate for the State.

2. A batch of the writ petitioners have approached this Court seeking a direction upon the respondents, especially the Director, Primary Education, Government of Bihar to grant the benefit with regard to trained scale with effect from the date of completion of training course strictly in terms of judgment dated 01.02.2021 passed by a Bench of this Court in C.W.J.C. No. 7938 of 2020 (Manoj Kumar & Ors. Vs. The State of Bihar & Ors.), which stood affirmed and upheld up to the Hon'ble Supreme Court. The petitioners also sought a writ in the nature of mandamus directing respondent no.2 to act in terms of Clause 4(C)(i) of Bihar State Litigation Policy, 2011 that if an employee's claim is covered by an existing Court judgment, the relevant Government Department must settle the claim internally.

3. The petitioners before this Court were initially appointed either as Panchayat Teacher or Prakhanda Teacher in terms of Bihar Panchayat Elementary Teacher (Appointment



and Service Conditions) Rules, 2012 in the different districts and subsequently they were sent for Teachers Training. Subsequently, the petitioners were admitted in in service Diploma in Elementary Education for the Sessions 2015-17 and 2016-2018. Despite their training having been completed much earlier, but the examination was conducted in October-November, 2018 and the result was published on 19.01.2019.

4. In view of the aforesaid fact, learned Advocate for the petitioners submitted that the petitioners are also entitled to get the grade pay/trained pay scale from the date of completion of training in terms with the mandate of this Court passed in C.W.J.C. No. 7938 of 2020.

5. Referring to the aforementioned decision, learned Advocate for the petitioners submitted that the case of the petitioners is fully covered with the order of this Court against which the State has preferred L.P.A. No. 456 of 2021 as well as SLP No. 66035 of 2025, however, both the appeals stood dismissed and the order of this Court got affirmed.

6. Having considered the facts narrated in the writ petition as well as the position in law crystalized by the learned Single Judge as well as Division Bench of this Court, this Court deems it apt and proper to dispose off the present writ petition with a



liberty to the petitioners to file separate representations, preferably within a period of four weeks from today.

7. In case, such representation is/are filed before the respondent no. 2, he shall take up the same and bring to its logical conclusion preferably within a period of further eight weeks, keeping in mind the observations and the discussions made hereinabove, as also the Bihar State Litigation Policy, specially Rule 4(C)(1) thereof.

8. It is made clear that if the claim of the petitioners find identical to those who have been accorded the relief as prayed for in the writ petition, the identical relief must be accorded to the petitioners.

(Harish Kumar, J)

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AFR/NAFR	NAFR
CAV DATE	NA
Uploading Date	08.09.2026
Transmission Date	NA

